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## **Declaration of Assets and Liabilities**

Year

2023-24

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My Har

Pritam kumar ., son/daughter/wife of Basudeo singh,

aged .....45.....years, belonging to, Bihar Legislative Assembly, patna.

service and presently working as Office attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No		Self	Spouse Name(S) Kanchan kumari	Dependan t-1 Name Samiksha anand	Dependant- 2 Name Srijan anand	Dependan t-3 Etc. Name
(i)	Cash	20000/-	10000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	45000/- Approx in S Bihar vidhan manda	bi 5000/- Approx canera bank, Mithapur 3800/- Approx Post Office, sachiwalay		NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic 12000/-yearly Ppf 6000/-yearly in sbi	, NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Two wheeler Honda shine	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	10gram gold jewellery Apporx	30gram gold jewellery Apporx Silver-400gram	10gram gold jewellery Apporx	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2.484 Dismil Mauza-Nath nagar Dist- Bhagalpur	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
v)	Others (such as interest in property)	Share in ancestral property (till date share is not defined)	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR-2023-24 PAN NOBXAPK9735J	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

## **Personal Detail**

GPF/CPF/PRAN No.	:-	PTS/BLA 1144
Gender	:-	M (M/F)
Date of Birth	:-	2 6 0 1 1 9 7 9 (DD/MM/YYYY
Class/Group	:-	C (A/B/C
Cadre	:-	(AIBIO
		BIHAR LEGISLATIVE ASSEMBLY PATNA
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA RIHAR
I hereby dec knowledge and bel		that the above details are true to the best of my

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly, patna.

Note:

Place: PATNA

Date: 09.02.24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.